

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 2538/1993

10

NEW DELHI THIS THE 27TH DAY OF SEPTEMBER, 1994.

**MR. JUSTICE S.K.DHAON, ACTING CHAIRMAN  
MR. B.N.DHOUNDIYAL, MEMBER(A)**

Shri Sukhdev Singh Karkhal  
Sr. Personnel Officer(Legal)  
Head Quarters Office,  
R/o C/o Master Gurpal Singh  
Village & P.O. Rajowala  
Teh & Distt. Faridkot  
Punjab.

APPLICANT

BY ADVOCATE SHRI B.S.MAINEE.

vs.

Union of India Through

1. The Secretary,  
Ministry of Personnel  
(Public Grievances & Pension)  
North Block, New Delhi.
2. The Secretary,  
Union Public Service Commission  
Dholpur House,  
New Delhi.
3. The Secretary  
Min. of Home Affairs  
Government of India  
North Block,  
New Delhi.
4. The Secretary  
Railway Board  
Ministry of Railways  
Rail Bhawan  
New Delhi.

RESPONDENTS

BY ADVOCATE SHRI P.H.RAMCHANDANI.

ORDER(ORAL)

JUSTICE S.K.DHAON

Shri B.S.Mainee states that since he is not receiving any response from the applicant, he is withdrawing this OA. The OA is accordingly dismissed as withdrawn.

*B.N.Dhoudiyal*  
(B.N.DHOUNDIYAL)  
MEMBER(A)

*S.K.Dhaon*  
(S.K.DHAON)  
ACTING CHAIRMAN

SNS